## **CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,**

## **ORDER SHEET**

COURT NO.: 1 28/05/2020

C.P./260/17/2019 RABINDRA KUMAR MALLIK O.A./260/652/2013 -V/S-A K GOFL A K GOEL

ITEM NO:23

FOR APPLICANTS(S) Adv. : Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. P. R. J. Dash

Notes of The Registry	Order of The Tribunal
	Heard Learned counsels for the applicant and respondents. Mr. P. R. J. Dash, Learned counsel for the respondents has filed compliance report in this case. Copy of the same has been served to Mr. D. K. Mohanty, Learned Counsel for the applicant's. Mr. Mohanty submits that in fact the order has already been complied with. In view of the same the contempt application is dropped and notices issued are discharged.
	The applicant will be at liberty to approach this Tribunal afresh in accordance with law if further grievance subsists.
	Copy of the order to learned counsel of both the sides.
	( SWARUP KUMAR MISHRA) ( GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
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